

ITEM NO.1A
(For jt.)

COURT NO.8

SECTION XVIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

ARBIT.PET.No. 8/2007

M/S. AUROHILL GLOBAL COMMODITIES LTD.

PETITIONER

VERSUS

M/S. M.S.T.C.LTD.

RESPONDENT

Date: 31/07/2007 This Appeal was called on for judgment today.

For Appellant(s)

Mr. Shekhar Kumar,Adv.

For Respondent(s)

Ms. Ramni Taneja,Adv.

Mr. Anil Shrivastav,Adv.

Hon'ble Mr. Justice S.H.Kapadia pronounced the
judgment.

The Arbitration Petition stands disposed of with no
order as to costs.

[SUMAN WADHWA]
COURT MASTER

[MADHU SAXENA]
COURT MASTER

Signed Reportable judgment is placed on the file.